

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 29.04.2019 (MONDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No. 01 of 2019 in Competition App. (AT) No. 20 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	
2.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	Robin Singh-R3
3.	Comp. App. (AT) (Ins) No. 653 of 2018	R.S. Cottmark (India) Pvt. Ltd. Vs. Rajvir Industries Ltd. With	Rishabh Gupta	
4.	Comp. App. (AT) (Ins) No. 654 of 2018	Krishna Bio Tech Vs. Rajvir Industries Ltd.	Rishabh Gupta	
5.	Comp. App. (AT) (Ins) No. 798 of 2018	Santosh Shinde Vs. Fairmacs Shipping and Transport Services Pvt. Ltd. &Anr. With	Sameer Abhyankar	Shashwat Patnaik-R1
6.	Comp. App. (AT) (Ins) No. 46 of 2019	Santosh Shinde Vs. Fairmacs Shipping and Transport Services.	Sameer Abhyankar	Saswat Pattnaik-R1
7.	Comp. App. (AT) (Ins) No. 155 of 2019	Jagan Pampapathy Vs. Wipro Ltd. With	D.Sornambigai	Aditi Awasthi
8.	Comp. App. (AT) (Ins) No. 157 of 2019	Jagan Pampapathy Vs. Wipro Ltd With	D.Sornambigai	Aditi Awasthi
9.	Comp. App. (AT) (Ins) No. 158 of 2019	Jagan Pampapathy Vs. Wipro Ltd.	D.Sornambigai	Aditi Awasthi
10.	Comp. App. (AT) (Ins) No. 362 of 2019	Sanjay Gupta Vs. Committee of Creditors through Branch Manager, PNB, B.O. Station Road, Chhattisgarh	Kanishk Khetan	
11.	Competition Appeal (AT) No. 01 of 2019	Ranjit Singh Gujral Vs. Competition Commission of India & Ors.	Rohit Arora	Saurabh Mishra-CCI Arjun Nihal singh R-2 Rajiv Shukla-R3

For Admission (Fresh Cases)

12.	Comp. App. (AT) (Ins) No. 435 of 2019	Rahul Tantia Vs. State Bank of India & Anr.	Arveena Sharma	
13.	Comp. App. (AT) (Ins) No. 351 of 2019	Vistrat Real Estates Pvt Ltd. Vs. Tata Steel BSL Ltd. with	Shally Bhasin	V.P. Singh
14.	Comp. App. (AT) (Ins) No. 355 of 2019	Vistrat Real Estates Pvt Ltd. Vs. Tata Steel BSL Ltd.	Shally Bhasin	V.P. Singh
15.	Comp. App. (AT) (Ins) No. 448 of 2019	M.S.G Bhuvan Kumar Vs. CDS Soles Pvt Ltd & Anr.	Shalini Kaul	
16.	Comp. App. (AT) (Ins) No. 449 of 2019	MSTC Ltd. Vs. Essar Steel India Ltd & Ors.	Pallavi Pratab	
17.	Comp. App. (AT) (Ins) No. 450 of 2019	RA PowerGen Engineers Pvt Ltd. Vs. Cummins Generator Technology.	Aljo K. Joseph	
18.	Comp. App. (AT) (Ins) No. 451 of 2019	Lal Mohammad & Ors. Vs. SU KAM Power System Ltd & Ors.	Shantanu Sagar	
19.	Comp. App. (AT) (Ins) No. 452 of 2019	Sunil Choudhary Vs. Hubergroup India Pvt Ltd & Anr.	Nikhilesh Kumar	
20.	Comp. App. (AT) (Ins) No. 453 of 2019	Aggarwal Sanitations Vs. V3S Infratech Ltd.	Atul Sharma	
21.	Comp. App. (AT) (Ins) No. 454 of 2019	Oil and Natural Gas Corporation Ltd. Vs. Satish Kumar Gupta & Ors.	Sanjeev Kapoor	
22.	Comp. App. (AT) (Ins) No. 455 of 2019	Gurjeet Singh Johar Vs. Naveen Kumar Gupta Interim Resolution professional for C & C Construction Ltd & Anr.	Ankita Sinha	
23.	Comp. App. (AT) No. 105 of 2019	P.Mahabala Rai. Vs. OMEGA Hospitals Pvt Ltd & Ors.	Ayush Choudhary	
24.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt Ltd & Anr. Vs. Rizwan Ahmad & Anr.	Saket Shukla	

For Admission (After Notice)

25.	Comp. App. (AT) (Ins) No. 19 of 2019	N.S. Rangachari Vs. Consolidated Construction Consortium Ltd.	Ashish Kumar Upadhyay	M.P. Parthiban
26.	Comp. App. (AT) (Ins) No. 176 of 2019	Thermax Ltd. Vs. Viswa Infrastructures and Services Pvt Ltd & Anr.	R.Sudhinder	Milan Singh Negi- RP
27.	Comp. App. (AT) (Ins) No. 185 of 2019	Global Infonet distribution Pvt Ltd. Vs. Tesda Infotech Pvt Ltd.	Ketan Madan	Ashok Kumar Anchalia

28.	Comp. App. (AT) (Ins) No. 211 of 2019	Prithvi Raj Kasana Vs. Kapil Arora & Ors.	Santosh Ram	Prachi Johri-R1 Sanjeev Soni
29.	Comp. App. (AT) (Ins) No. 248 of 2019	Aishwarya Structural Vs. Matrix Metals Traders Pvt Ltd & Ors.	Amit Kumar Dogra	
30.	Comp. App. (AT) (Ins) No. 249 of 2019 & I.A. No. 1380 of 2019	Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr.	Ankita Sinha	Ankur Mittal Pulkit Deora Arunima Bhattacharjee
31.	Comp. App. (AT) (Ins) No. 250-251 of 2019	Maruti Ferrous Pvt Ltd. Vs. Sunil Ispat & Power Ltd & Ors.	Rajesh kumar Tola	Kunal Tandon
32.	Comp. App. (AT) (Ins) No. 253 of 2019 & I.A. No. 995 of 2019	Ilam Chand kamboj Vs. ANG Industries Ltd.	Gaurav Malik	
33.	Comp. App. (AT) (Ins) No. 258 of 2019	Vyomit Shares Stock & Investment Pvt Ltd. Vs Securities and Exchange Board of India (SEBI)	Sunil Fernandes	Udita Singh
34.	Comp. App. (AT) (Ins) No. 272 of 2019	Sanjay Garg. Vs. Tristar Global Infrastructure Pvt Ltd.	Rohit Bansal	
35.	Comp. App. (AT) (Ins) No. 277 of 2019	K.L. Jute Products Pvt. Ltd. Vs. Tirupati Jute Industries Ltd. & Ors.	Rohan Dewan	Piyush Singh Abhinav Gupta
36.	Comp. App. (AT) (Ins) No. 281 of 2019	B.M. Pipes Pvt Ltd Vs. Eta Engineering Pvt Ltd	Saakaar Sardana	
37.	Comp. App. (AT) (Ins) No. 288 of 2019	Jyoti Ltd. Vs. Prasad & Company (Project Works) Ltd.	Juhi Bhambhani	
38.	Comp. App. (AT) No. 79 of 2019	Usha Ananthasubramanian Vs. Union of India, Ministry of Corporate Affairs	Ashish Verma	
39.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 64 of 2019	Bijay Kumar jaiswal & Ors. Vs. Shree Valley Realtors Pvt Ltd & Ors.	Abhishek Sharma	S. Datta(R1), D.D. Shukla (R5), SK Batra (R3,4,6,7)
2.	Contempt Case (AT) No. 06 of 2019 in Comp. App. (AT) No. 64 of 2019	Bijay Kumar jaiswal & Ors. Vs. Shree Valley Realtors Pvt Ltd & Ors.	Abhishek Sharma	S. Datta(R1), D.D. Shukla (R5), SK Batra (R 3,4,6 & 7)

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson
For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 360 of 2019	Radha Mohan Khandelwal. Vs. Rajdhani Trading Company Pvt Ltd & Anr. With	Priyanshu Upadhyay	
2.	Comp. App. (AT) (Ins) No. 420 of 2019	Radha Mohan Khandelwal Vs. Rajdhani Trading Company Pvt Ltd & Anr.	Priyanshu Upadhyay	

02: 10 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 261 of 2018	Cooperatieve Rabobank Vs. Shailendra Ajmera	Silpa Nair	Raunak Dhillon

For Orders

2.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
3.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
4.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
5.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. & Ors. With	D Simon	Shally Bhasin-R1
6.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
7.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
8.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
9.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors.	Mahesh Agarwal	Sanjay Shorey

		With		
10.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
11.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
12.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
13.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey

For Refixing the date of Hearing

14.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
15.	Review Application No. 04 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
16.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397- 399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
17.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397- 399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

For Hearing (Part Heard)

18.	Comp. App. (AT) No. 270 of 2018	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
19.	Comp. App. (AT) No. 271 of 2018	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Himanshu Vij	Abhishek Rao
20.	Comp. App. (AT) No. 329 of 2018	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao
21.	Competition Appeal (AT) No. 07 of 2018	The Board of Control For Cricket In India Vs. CCI & Anr.	RuchiVerma	Samar Bansal (R-CCI)

Note: - The Court will rise at 03:00 PM.

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By Order
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Registrar